

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-03-2023 (THURSDAY) AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --

PETITION NUMBER : IBA/581/2019

NAME OF THE PETITIONER : Stera Engineering (India) Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 10 of IBC 2016

ORDER

Ld. Counsel Mr. Shubang S Nair appears for the Applicant. Ld. Counsel Mr. Subramaniam appears for NSDL currently Protean E Gov Technologies Limited.

Ld. Counsel for NSDL submits that notice was received yesterday only and seeks time to file reply.

AOS has already been filed along with the tracking report. Notice has been served on Statutory Authorities. None appears on behalf of other respondents.

Reply be filed within 10 days from today with a copy on the Counsel for the Applicant. Rejoinder, if any, be filed within 7 days thereafter.

List the matter for appearance/reply/arguments on 27.03.2023.

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AJAI DAS MEHROTRA
Member (Technical)

Phk

-sd-

SANJIV JAIN
Member (Judicial)